

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 124
IB/143/ND/2022

IN THE MATTER OF:

Orbis Trusteeship Services Private Limited ... Applicant/Petitioner

Versus

Nobal Buildtech Private Limited ... Respondent

Under Section: 7 (IBC)

Order delivered on 11.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Petitioner : Adv. Anindita R. Chowdhury, Adv. Vatsala Rai,
Adv. Sushrut Garg

For the RP : Adv. Dhananjaya Sud, Adv. Akhand Pratap
Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List on 12.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**